

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Monday the 20th day of November 2023 at 10.30 a.m
(VIRTUAL MODE)

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 396/2023 For Stay IA No. 1212/2023	V. Ganesan Erst. Liquidator of Kamachi Industries Ltd. Vs Prudent ARC Limited	Mr. A Venkatesh Kumar	Mr. G Mani Prabhu For Caveator
2	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No. 1120/2023 IA No. 1215 & 1216/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd WITH	Mr. PK Panneerselvam	
3	Comp App (AT) (CH) (Ins) No. 368/2023 To dispense with IA No. 1121/2023 For Stay IA No. 1123/2023 For Direction IA No. 1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd	Mr. PK Panneerselvam	
4	Comp App (AT) (CH) (Ins) No. 370/2023 For Stay IA No. 1130/2023 For Urgent Listing IA No. 1131/2023	Dr. Yarlagadda Krishna Mohan Vs Dantu Indu Sekhar & 2 Ors. WITH	Mr. Anirudh Krishnan	M/s. Mumaneni Vazra Laxmi- R1
5	Comp App (AT) (CH) (Ins) No. 382/2023 For Stay IA No. 1159/2023 For Urgent Hearing IA No. 1160/2023	Dr. Yarlagadda Krishna Mohan Vs Dantu Indu Sekhar & 2 Ors.	Mr. Aniruddh Krishnan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 12/2021 For Condone Delay IA No. 33/2021 For Stay IA No. 32/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 Ors WITH	Dr. B. Manoj Kumar	Mr. T Ravichandran-R1 Mr. Somraj Choudhury- R2 Mr. Shabbeer Ahmed-R3
7	Comp App (AT) (CH) (Ins) No. 304/2021 For Exemption IA No. 643/2021 For Stay IA No. 642/2021	The Assistant Commissioner of Central Tax Vs Shri. TSN. Raja, RP & Anr. WITH	Mr. P Raj Kumar Jhabakh	Mr. T Ravichandran-R1 Mr. Shabbeer Ahmed-R2
8	TA No. 195/2021 (Comp App (AT) (Ins) No. 41/2021)	Amaravathi Textils Private Limited Vs VBC Industries Limited & 2 Ors WITH	Mr. Bhanu Gupta	Mr. T Ravichandran-R1
9	TA No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 Ors WITH	Mr. Bhanu Gupta	Mr. T Ravichandran-R1
10	TA No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta & 62 Ors Vs VBC Industries Limited & 2 Ors	Mr. Kunal Godhwani Mr. Gaurav Mitra	Mr. T Ravichandran-R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No.391/2023 For Condone Delay IA No.1193/2023 For Exemption IA No.1194/2023	Resolution Applicant of Bheema Cements Ltd through Consortium Of Fortuna Engi Tech & Structural (India) Private Limited Vs G Madhsudhan Rao & 2 Ors	Mr. K V Raman Mr. Sai Rahuveer	Mr. VV Sivakumar-R2

12	Comp App (AT) (CH) No. 116/2022 For Stay IA No.1070/2022	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. WITH	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
13	Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
14	Comp App (AT) (CH) No. 118/2022 For Stay IA No.1072/2022	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors. WITH	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
15	Comp App (AT) (CH) No. 119/2022 For Stay IA No.1073/2022	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. WITH	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
16	Comp App (AT) (CH) No. 120/2022 For Stay IA No.1074/2022	Mr. Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors. WITH	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
17	Comp App (AT) (CH) No. 121/2022 For Stay IA No.1075/2022	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors. WITH	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
18	Comp App (AT) (CH) No. 122/2022 For Stay IA No.1076/2022	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
19	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

20	Comp App (AT) (CH) (Ins) No. 247/2022 For Stay IA No. 523/2022	Global Emerging Markets India Ltd. Vs Indu Projects Ltd. & 6 Ors. WITH	Mr. Rohan Kothari	Mr. VVSN Raju –R1
21	Comp App (AT) (CH) (Ins) No.248/2022	M/s Global Emerging Markets India Ltd. Vs Indu Projects Ltd. & 3 Ors	Mr. Rohan Kothari	Mr. VVSN Raju –R1
22	Comp App (AT) (CH) No. 68/2023 For Stay IA No. 863/2023 For Exemption IA No. 862 & 864/2023	Navyuga Engineering Company Ltd. Vs Cobalt Power Pvt. Ltd. & 8 Ors.	M/s Shardul Amarchand Mangaldas & Co Mr. Vaijayant Paliwal	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan- R2-R5, R7 R8
23	Comp App (AT) (CH) (Ins) No. 145/2023 Delay in refiling IA No. 483/2023 For Additional docs IA No. 485/2023	SREI Equipment Finance Limited Vs M/s Raasi Refractories Limited	Mr. Anant Merathia	Mr. Y Suryanarayana
24	Comp App (AT) (CH) (Ins) No. 212/2023	Sanctuary Apartment Owner's Association & Anr. Vs K. Parameswaran Nair, RP of Samson and Sons Builders & Developers Pvt. Ltd. & Anr.	Mr. Bijoy P Pulipra	Mr. Vinod PV- R1, R2
25	Comp App (AT) (CH) (Ins) No. 284/2023 For Stay IA No. 867/2023	Noil Christuraj Vs State Bank of India & Anr.	Mr. Anant Merathia	Mr. Pranava Charan MG- R1 Mr. T Ravichandran- R2

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26	IA No. 1204/2023 (Adv. Hg.) In Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay	S. Vasudevan Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma- R1 Mr. Amir Bavani- R2

	IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023			
27	IA No. 1169/2023 (Adv. Hg.) in Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Substitution IA No. 542/2023 For Recall IA No.836 & 1005/2023 To implead IA No. 918/2023 For Directions IA No. 1095/2023	P. Mohanraj & 2 Ors Vs Axis Bank Limited & 6 Ors	Mr.TK Bhaskar	Mr. V Mahesh- R3 Mr. Vipin Warriar R4

For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28	TA (AT) No. 295/2021 (CA (AT) No. 128/2021)	Aurore Life Sciences Pvt. Ltd. Vs Dayakar Reddy Mallu & 10 Ors.	Mr. Nirav Shah	
29	TA (AT) No. 278/2021 (CA (AT) No. 67/2020)	Manjunath Dasappa & Anr. Vs Transglobal Power Ltd. & 4 Ors.	Mr. Siddhartha Sharma	Mr. Kaustav Saha-R5
30	TA (AT) No. 272/2021 (CA (AT) No. 47/2020)	Anitha Rayapati & 2 Ors Vs BIT Corp. Pvt. Ltd. & 7 Ors.	Mr. Ravi Krishan Chandna	Mr. A Subba Rao-R2, R5 R7, R8
31	TA (AT) No. 258/2021 (CA (AT) (Ins) No. 83/2021)	INKEL Ltd. Vs Shaji Mathew & Anr.	Ms. Surekha Raman	Mr. Harikumar G Nair

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32	Comp App (AT) (CH) (Ins) No. 84/2023 For Stay IA No. 302/2023 For Directions IA No. 304/2023	Union Bank of India Vs Resolution Applicant of M/s Bheema Cements Limited Consortium of Fortuna Engg. Tech and Structural (India) Pvt. Ltd. & 2 Ors.	Mr. Varun Srinivasan	Mr. Jerin Asher Sojan- R1 M/s Ravi Rajagopalan & Associates- R2 Mr. VV Sivakumar- R3
33	Comp App (AT) (CH) No. 101/2022 For Condone Delay IA No. 1050/2022 For Stay IA No. 854/2022 Urgent Hearing IA No. 146/2023	Veena Ramanathapura Sreenivasarangan & Anr Vs Amruthamgamaya Nature Care & Leisure Pvt. Ltd. & 6 Ors.	Mr. Eshwar Sabapathy	Mr. Bijoy P Pulipra- R2 & R3 Mr. N Sunil - R4 Mr. Kiran Gopi- R6 M/s. Sankar P Panicker- R7
34	TA (AT) No. 219/2021 (CA (AT) (Ins) No. 23/2020)	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd	Mr. Ankur Goyal	Mr. VV Sivakumar
35	TA (AT) No. 246/2021 (CA (AT) (Ins) No. 873/2020)	Kamini Metalliks Private limited Vs Indian Renewable Energy Development Agency Limited & Anr.	Mr. Abhijeet Swaroop	Mr. T Ravichandran- R2
36	Comp App (AT) (CH) (Ins) 257/2022 Leave to file IA No.543/2022 For Stay IA No 541/2022 For Exemption IA No.542/2022	Earthin Projects Ltd. Vs M/s Global Emerging Markets India Ltd & Anr. WITH	Mr. Bommineni Vivekananda	Mr. Rohan Kothari- R1
37	Comp App (AT) (CH) (Ins) 259/2022 Leave to file IA No.551/2022 For Exemption IA No 549/2022 For Stay IA No.550/2022	Earthin Projects Ltd. Vs M/s Global Emerging Markets India Ltd & Anr.	Mr. Bommineni Vivekananda	Mr. Rohan Kothari- R1
38	Comp App (AT) (CH) (Ins) No.309/2022 For Stay IA No 708/2022	Prakasan V & 10 Ors Vs Shri. Ravindra Chaturvedi	Mr. Shivshankar R Panicker	Mr. Varun Venkatesan

39	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023	V. Mahesh, Suspended Director of the Karvy Data Management Services Limited Vs Allied Hi-tech Industries Pvt. Ltd. & 2 Ors.	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Mayan H Jain- R1 Mr. Bendi Raviteja- R2 & R3
40	Comp App (AT) (CH) No.77/2022 For Stay IA No. 725/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan-R1 Mr. Gowtham Kumar-R3-R6 Mr. C Vigneswaran- R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar- R10
41	Comp App (AT) (CH) No.79/2022 Additional docs IA No.728/2022 For Stay IA No. 729/2022 IA No. 330/2023	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan- R9 Mr. AR Ramanathan- R10
42	Comp App (AT) (CH) No.81/2022 For Stay IA No.731/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan- R9 Mr. AR Ramanathan- R10
43	Comp App (AT) (CH) No.82/2022 For Stay IA No. 732/2022 Contempt Case No.6/2022 For Interim Directions IA No. 98/2023 For Directions IA No. 179, 180 & 298/2023 For Directions IA No. 429/2023 IA No.637/2023 IA No. 653/2023 IA No. 1188/2023	D Kothai Vs D Senthil Kumar & 9 Ors. WITH	Mr. C Vigneswaran	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R2,R3, R5 & R6 Mr. N.P. Vijaykumar-R7 Mr. Sri Ram Venkatavaradan- R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan, Arva Merchant-R10

44	Comp App (AT) (CH) No.83/2022 For Stay IA No.733/2022 Contempt Case No.7/2022 For Interim Directions IA No. 99/2023 For Directions IA No. 430/2023 IA No. 654/2023 IA No. 1190/2023	T R Dhinakaran & 3 Ors. Vs D Senthil Kumar & 6 Ors	Mr. K Gowtham Kumar	Mr. AR Ramanathan- R2 Mr. C Vigneswaran R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan, Arva Merchant - R5 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan R7
45	Comp App (AT) (CH) No. 88/2022 For Exemption IA No.761/2022 For Stay IA No 760/2022 For Additional docs IA No. 762/2022	Mr. Mayank Agarwal Vs Technology Frontiers (India) Pvt. Ltd. & 5 Ors.	Mr. Edward James	Mr. Sriram Srivatsan- R1 Mr. P Giridharan- R3, R5
46	Comp App (AT) (CH) No. 90/2022 For Stay IA No. 778/2022	Vaikundarajan Subramanian & Anr Vs Jagatheesan Muthurajan & 9 Ors WITH	Mr. Ramaswamy Meyappan	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
47	Comp App (AT) (CH) No. 91/2022 For Urgent Hearing IA No. 785/2022 For Stay IA No. 786/2022	Vaikundarajan Suba Saranya Vs Jagatheesan Muthurajan & 10 Ors WITH	Ms. K. Subbu Ranga Bharathi	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
48	Comp App (AT) (CH) No.92/2022 For Urgent Hearing IA No. 788/2022 To dispense with IA No. 789/2022 For Stay IA No. 787/2022	S Vaikundarajan Vs Jagatheesan Muthurajan & 10 Ors WITH	Ms.Johnsy Greeta	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
49	Comp App (AT) (CH) No.93/2022 For Stay IA No. 790/2022 For Urgent Hearing IA No. 791/2022	Vaikundarajan Velmurugan Vs Jagatheesan Muthurajan & 10 Ors WITH	Mr.J. Kingsly Solomon	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
50	Comp App (AT) (CH) No. 94/2022 For Stay IA No. 792 & 794/2022 For Urgent Hearing IA No. 793/2022	Sumana Balasamy Kamaraj Vs Jegatheesan Muthurajan & 10 Ors	Ms. S. Elambharathi	Ms. Anisha Chandrakumar- R1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2

	For Interim Relief IA No. 795/2022			Mr. Raj Kumar Jhabakh- R4, R5
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By the order of Hon'ble Member (Technical)

Chennai Bench

- 1. Notice Board**
- 2. Website:**

For Assistance,

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